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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

REGN. NO. O.A.NO.37/85.

DATE OF DECISION: 2.11.1992.

D.V. Chadha.

..Petitioner.

Versus

The Secretary,
Railway Board, Rail Bhawan,
New Delhi & Another.

..Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. I.K. RASGOTRA, MEMBER(A).

For the Petitioner.

None.

For the Respondents.

Shri K.N.R. Pillai, Counsel.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

None appears for the petitioner. Shri K.N.R. Pillai, Counsel, appears for the respondents. Hence dismissed.

Shri K.N.R. Pillai
(I.K. RASGOTRA)

MEMBER(A)

V.S. Malimath
(V.S. MALIMATH)
CHAIRMAN

'SRD'
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